

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:773

ANSWERED ON:02.03.2010

MEETING OF TRANSPORT DEVELOPMENT COUNCIL

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Yaskhi Shri Madhu Goud

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether a meeting of the Transport Development Council was held recently;
- (b) if so, the details of the issues raised by different States in the meeting; and
- (c) the response of the Union Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO SINGH KHANDELA)

(a): Yes, Sir.

(b): In the 32nd Meeting of the Transport Development Council held on 5.2.10, broadly the issues relating to Streamlining of National Permit System, Implementation of High Security Registration Plates, Implementation of IT projects in the State Transport Departments such as Smart Card based issuance of Driving Licences and Registration Certificates, Seamless movement of tourist vehicles and improvement of public transport system were discussed.

(c): The Government has already constituted an Empowered Committee of State Transport Ministers under the chairmanship of Hon'ble Transport Minister, Government of Rajasthan to evolve a new composite fee regime for National Permit. The States were asked to take necessary action to implement the scheme of High Security Registration Plates by 31-05-2010 as directed by Hon'ble Supreme Court. The States were also requested to take immediate steps to set up integrated check posts to facilitate unified checking of motor vehicles by all the concerned authorities, to avoid frequent checking of tourist vehicles at various check posts, to set up State level Road Safety Councils, to expedite the process of creation of State Registers of Driving Licence/Registration Certificate by 31-03-2010, to improve quality of public transport and to ensure proper enforcement of traffic laws.